ITEM NO.57 COURT NO.2 SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).10025/2012

(From the judgement and order dated 19/12/2011 in WP No.1886/2008 of The HIGH COURT OF JUDICATURE AT ALLAHABAD, BENCH AT LUCKNOW)

LUCKNOW K.GRAMIN BANK(NOW)ALLAHABAD UP GRAMIN BANK) & ANR. Petitioner(s)

VERSUS

RAJENDRA SINGH Respondent(s)
(With prayer for interim relief and office report)

WITH SLP(C) NO. 11211 of 2012
(With prayer for interim relief and office report)

SLP(C) NO. 11451 of 2012
(With prayer for interim relief and office report)

Date: 18/01/2013 This Petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE D.K. JAIN
HON'BLE MR. JUSTICE MADAN B. LOKUR

For Petitioner(s) Mr. Yashraj Singh Deora, Adv.
Mr. Rajesh Kumar, Adv.
Mr. Prashant Narang, Adv.
Mr. Sarv Mitter,Adv.
for M/S Mitter & Mitter Co.,Advs.

For Respondent(s) Mr. Rajeev Singh,Adv.

Mr. Rajesh Srivastava, Adv.(NP)

UPON hearing counsel the Court made the following
O R D E R

Perused the letter.

List after four weeks.

[Charanjeet Kaur]		[Kusum Gulati]
Court Master	Court Master	